

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 11359-60 OF 2011**

COMMISSIONER, COMMERCIAL TAXES

....APPELLANT

VERSUS

SRI TRADERS

....RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before the Ld. Registrar's Court on 7th May, 2015, when the following order was passed:-

"Ld. Counsel for the appellant shall within a period of four weeks file the affidavit of valuation, whereafter no further extension shall be given.

List again on 26.08.2015."

It is submitted that pursuant to the above Court's order the counsel for the appellant has not filed Affidavit of valuation till date.

The matter above-mentioned are listed before the Ld. Registrar Court with this office report.

DATED THIS THE 25TH DAY OF AUGUST, 2015.

ASSISTANT REGISTRAR

Copy to:-

Mr. Gunnam Venkateswara Rao, Advocate
Dr. Kailash Chand, Advocate

ASSISTANT REGISTRAR